

**BEFORE THE NATIONAL GREEN TRIBUNAL SOUTHERN ZONE,
CHENNAI**

Original Application No. 54 of 2020(SZ)
With
Original Application No. 61 of 2020(SZ)

IN THE MATTER OF
S.P. Surendranatha Karthik

Applicant.

And

The Secretary,
Indian Railway Welfare Organization & others.

...Respondent(s)

ADDL. STATUS REPORT FILED BY THE 2nd RESPONDENT

I, K. Tharpagaraj, I.A.S., Son of Kanagaraj, Hindu, aged 49 years, the Commissioner, Avadi Municipal Corporation having office at Avadi Municipal Corporation, Chennai do hereby solemnly and sincerely state and affirm as follows:

1. I am representing the 9th Respondent herein and as such am well acquainted with the facts of the case through available records. I am filing this status report on behalf of Avadi Municipal Corporation.
2. I submit that the earlier status dated 13.01.2023, 31.01.2023 07.07.2023 & 26.07.2023 filed by this Respondent may be read as part and parcel of present status report.
3. I respectfully submit that there was a tender issued for the construction of Common Sewerage Treatment Plant at three places viz., Ambattur Lake and Vilinjiyambakkam Lake of 40 KLD, 40 KLD and 20 KLD respectively completed. And construction activity of setting up of Common Sewerage Treatment Plant at three places viz., Ambattur Lake, Vilinjiyambakkam Lake is being set up 250 meters from the above two lakes and as per the directions


COMMISSIONER
AVADI CITY MUNICIPAL CORPORATION

of this Tribunal. We had filed a status report in stage wise regarding the progress of the construction activities of Common Sewerage Treatment Plant.

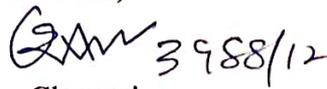
4. I Respectfully submit that after finalizing the Tender one M/s Volga Power India Pvt Ltd has taken up the work and completed the construction activity of setting up of Common Sewerage Treatment Plant and Corporation is doing a trial work which are underway at Two locations near Ambattur Lake, Vilingiyambakkam Lake.
5. I Further submit that on 13.09.2023 the Tamil Nadu Pollution Control Board officials had inspected aforesaid two Lakes and construction Activities of Common Sewerage Treatment Plant have been carried out at the above two places and the trial run has been fully completed and steps have been taken to treat the wastewater regularly and release the good water into the lake. I further submit that plan evaluation is being prepared to carry out the above work after the proper instructions have been given to install a ground level tank, gauge and main pipes to enter the sewage treatment plant

It is, therefore, prayed that this Hon'ble Tribunal may kindly be pleased to consider the above facts and pass such further or other order or orders as deem and proper in the circumstances of the case and thus render justice.

Solemnly affirmed at Chennai on this the 12th day of October, 2023, signed his name in my presence.

R. Gopinath
Counsel for 2nd Respondent


COMMISSIONER
AVADI CITY MUNICIPAL CORPORATION

Before me,
 3988/12
Advocate, Chennai.

R. AYYAPPAN.
ADVOCATE

G-2, Jumbo Bairav, Plot No. 4&5
Bank of Baroda Colony Sethupathy Nagar,
Muttipakkam, Chennai - 600 091.

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THE 2nd RESPONDENT**

M/s. R. GOPINATH-549/2005
Counsel for Respondent

STANDING COUNSEL FOR
AVADI MUNICIPAL CORPORATION.

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